

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. †3360
TO BE ANSWERED ON 07.08.2018**

GUIDELINES FOR SCSP

†3360. SHRI TAMRADHWAJ SAHU:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the guidelines issued by the NITI Aayog for implementation of Scheduled Castes Sub-Plan (SCSP);
- (b) the details of funds allocated and utilised by various Central Ministries and States for the implementation of the said Scheduled Castes Sub Plan during each of the last three years and the current year, State/UT-wise;
- (c) whether cases of alleged irregularities and violation of guidelines including diversion of funds in implementation of the aforesaid SCSP by States/UTs have come to light and if so, the details thereof;
- (d) the number of complaints received during the aforesaid period and the corrective measures taken by the Government in this regard, State/UT-wise; and
- (e) the mechanism established to monitor maximum utilisation of funds under the said SCSP?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE)**

- (a): NITI Aayog has issued guidelines for the implementation of various schemes being implemented for the welfare of Scheduled Castes. The details of the important guidelines issued by NITI Aayog are at **Annexure-1**.
- (b): Details of funds allocated and utilised by various Central Ministries and States during last three year and current year are at **Annexure-2** and **Annexure-3** respectively.
- (c) & (d): No such case has been reported so far.
- (e): The Ministry of Social Justice and Empowerment has developed an online-web portal (e-utthaan.gov.in) for the financial, physical and outcome indicators in which all the Central Sector/Centrally Sponsored schemes under the Allocation for Welfare of Scheduled Castes (AWSC) are monitored from the year 2017-18. The financial progress made by the Department/Ministry is monitored through Public Financial Management System (PFMS). Nodal Officers have been appointed by the concerned Department/Ministry to upload the information directly in the portal. Regular meetings are held with Ministries and States.

The details of the important guidelines issued by NITI Aayog

1. Percentage of earmarking should not be less than 50% of the population proportion of SCs or as decided by the Task Force, or actuals whichever is higher. Ministry/Department allocating funds for SCs at higher percentages shall maintain existing percentages.
2. All the Ministries/Departments which fall in the category II (identified by the Task Force) i.e. earmarking of funds in the range of 0-15% for Scheduled Caste Sub Plan (SCSP) should earmark at least minimum of 8.3% for the welfare of Scheduled Castes schemes (as per 2011 Census).
3. Ministries/Departments which have direct or indirect bearing on the welfare of SCs in the country, but remain outside the purview of Allocation for Welfare of Scheduled Castes (AWSC) should earmark funds to the extent of atleast 50% of population proportion of SCs.
4. Ministries/Departments which are earmarking funds in proportion to the population of SCs as per 2001 Census or closer to that should earmark fund in proportion to population of SCs as per 2011 Census.
5. State-wise distribution of allocation under various Centrally Sponsored Schemes by Central Ministries/Departments, especially under beneficiary oriented schemes should be done in proportion to population for SCs in the respective States/UTs.

Monitoring should be both outcome and output based and through dashboard.

BE, RE and Expenditure details of Allocation for Welfare Scheduled Castes (AWSC)

(Rs. In Crores)

Sl.No.	Departments/Ministries/UTs	2015-16			2016-17			2017-18			2018-19	
		BE	RE	Exp.	BE	RE	Exp.	BE	RE	Exp.	BE	Exp. (till 30.07.2018)
1	Department of Agriculture, Cooperation and Farmers' Welfare	1967.71	1879.20	1463.57	2430.00	3574.54	1875.00	6668.89	6420.50	3665.54	7654.09	1348.73
2	Department of Animal Husbandry, Dairying and Fisheries	230.84	189.43	190.73	224.06	205.12	201.13	329.30	329.30	309.88	475.36	71.18
3	Ministry of Ayurveda, Yoga and Naturopathy, Unani, Siddha and Homeopathy (AYUSH)	50.40	46.68	46.68	52.50	51.39	50.89	71.43	71.43	66.43	56.00	3.86
4	Department of Commerce	65.00	65.00	40.80	15.50	16.59	11.85	40.00	40.00	23.24	25.00	5.01
5	Ministry of Development of North Eastern Region			-	-	-	-	53.00	53.00	52.99	98.40	0.00
6	Ministry of Drinking Water and Sanitation	1372.00	2362.86	2396.16	3080.00	3630.00	3629.85	4399.62	5279.62	4943.69	4915.48	1885.60
7	Ministry of Electronics and Information Technology	51.00	54.00	52.67	64.00	64.00	63.90	23.33	28.52	28.51	133.00	23.61
8	Ministry of Environment, Forests and Climate Change	34.00	34.00	28.16	37.75	37.75	37.23	37.75	37.75	36.56	70.35	0.00
9	Department of Health and Family Welfare	3731.45	3729.23	3783.12	4757.60	4767.41	561.87	5510.66	5421.60	4797.05	6045.70	19.68
10	Chandigarh	24.58	16.77	14.31	11.91	12.84	-	12.99	20.83	-	21.37	-
11	Daman and Diu	1.69	1.69	1.04	1.99	1.99	2.66	1.74	3.48	-	3.38	-
12	Ministry of Housing and Urban Poverty Alleviation	-	-	-	1047.20	990.36	1018.61	1433.25	1435.34	1685.36	1519.57	383.10
13	Department of School Education and Literacy	7816.40	7850.20	7505.64	8013.98	8032.68	7919.72	8473.94	8592.79	8156.77	9175.91	79.39
14	Department of Higher Education	2378.30	2091.94	2098.23	2475.00	2574.76	2465.94	2953.00	3060.00	2808.79	2960.00	412.66
15	Ministry of Labour and Employment	348.79	104.00	82.72	251.10	86.82	77.74	1114.30	1022.34	911.44	1200.68	162.00
16	Ministry of Micro, Small and Medium Enterprises	313.61	309.08	293.16	360.00	601.65	509.60	733.19	707.28	683.02	1160.83	81.25
17	Ministry of New and Renewable Energy	10.00	8.63	7.08	173.00	144.00	122.63	184.00	143.00	138.67	217.00	11.80
18	Ministry of Panchayati Raj	-	33.80	29.85	-	100.80	100.80	121.50	113.40	113.40	133.63	0.00
19	Ministry of Power	564.37	671.02	671.02	1012.60	895.46	895.46	1141.10	1141.10	1011.10	1867.40	834.83
20	Department of Rural Development	3865.36	6719.06	3610.66	5431.68	5431.68	5647.42	8501.01	8518.70	8333.16	7637.80	3240.33
21	Department of Land Resources	258.83	258.83	258.83	266.30	266.30	266.00	355.30	292.95	292.95	451.17	34.84
22	Department of Science and Technology	85.04	85.04	68.45	100.00	117.00	88.14	101.00	101.00	99.07	104.85	0.53
23	Ministry of Skill Development and Entrepreneurship			-	-	311.34	-	470.49	345.21	238.09	485.80	0.75
24	Department of Social Justice and Empowerment	5128.50	4579.22	4454.47	5128.99	5131.19	5102.59	5418.91	5418.91	5340.48	5562.58	1471.08
25	Department of Empowerment of Persons with Disabilities	102.49	86.80	78.38	112.00	111.94	108.91	113.17	118.58	117.94	133.13	2.85
26	Ministry of Textiles	176.17	166.17	66.91	167.50	167.50	101.61	172.00	168.00	119.11	212.01	12.39
27	Ministry of Women and Child Development	2057.35	3202.05	3201.21	3460.00	3453.00	3350.45	3693.00	3573.00	3140.08	3900.44	715.92
28	Ministry of Youth Affairs and Sports	217.00	130.04	159.85	157.97	141.59	123.67	264.68	261.37	248.66	316.66	34.02
29	Department of Consumer Affairs	-	-	-	-	-	-	-	-	-	5.81	0.00
30	Ministry of Culture	-	-	-	-	-	-	-	-	-	56.10	0.56
31	Ministry of Food Processing Industries	-	-	-	-	-	-	-	-	-	55.00	0.00
	Total	30850.88	34674.74	30603.70	38832.63	40919.70	34333.67	52392.55	52719.00	47361.98	56618.50	10835.97

Allocation and Expenditure under Scheduled Castes Sub-Plan from 2015-16 to 2018-19

(Rs. in Crore)

Sl. No.	State/U.T	% of SC Population (2011 Census)	2015-16				% SCSP Exp. To SCSP Allocation	2016-17				% SCSP Exp. To SCSP Allocation	2017-18			2018-19	
			Total Plan Allocation	Allocation for SCSP	Expenditure under SCSP	Total Plan Allocation		Allocation for SCSP	Expenditure under SCSP	Total Plan Allocation	Allocation for SCSP		Expenditure under SCSP	% SCSP Exp. To SCSP Allocation	Total Plan Allocation	Allocation for SCSP	
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	
1	Andhra Pradesh	16.41	34408.08	5877.96	5844.39	99.43	49134.44	8724.26	7314.04	83.84		9847.13	9602.45	97.52	NR	NR	
2	Assam	7.15	26338.71	252.87	46.87	18.54	29439.38	163.03	127.12	77.97	8754.32	169.96	110.12	64.79	NR	NR	
3	Bihar	15.91	6341.76	1096.58	1054.13	96.13	6133.20	1205.83	1010.83	83.83	6992.79	1790.22	1419.95	79.32	8047.65	2023.53	
4	Chhattisgarh	12.82	45791.04	4788.48	3150.21	65.79	51993.91	5451.35	4109.17	75.38	62464.72	6772.29	5338.64	78.83	NR	NR	
5	Goa	1.74	4129.74	34.89	16.59	47.55	4654.89	37.71	12.70	33.68	9094.80	49.82	14.42	28.94	NR	NR	
6	Gujarat	6.74	66195.11	3915.22	3086.51	78.83	69140.79	4201.47	3209.99	76.40	85143.72	4603.69	3971.84	86.28	NR	NR	
7	Haryana	20.17	25291.34	4398.96	3389.95	77.06	37100.66	5898.96	4892.50	82.94	35885.00	7019.80	5945.01	84.69	40147.00	8078.45	
8	Himachal Pradesh	25.19	4800	1209.12	1052.44	87.04	5200.00	1309.88	1176.58	89.82	5700.00	1435.83	1256.35	87.50	NR	NR	
9	Jammu & Kashmir	7.38	NR	NR	NR		NR	NR	NR		NR	NR	NR		NR	NR	
10	Jharkhand	12.08	22050.01	1163.28	855.37	73.53	24372.16	1959.09	1754.50	89.56	26620.76	2293.29	1823.98	79.54	NR	NR	
11	Karnataka	17.15	72596.81	11773.54	11259.48	95.63	85375.33	14253.26	12998.37	91.20	111472.76	19669.51	18217.81	92.62	NR	NR	
12	Kerala	9.10	2157.32	1506.24	1114.23	73.97	23585.19	1740.42	1524.69	87.60	26839.45	1891.10	1057.69	55.93	NR	NR	
13	Madhya Pradesh	15.62	42701.16	7667.74	5595.98	72.98	67897.31	10984.98	8059.12	73.36	101724.03	18732.54	14810.85	79.06	NR	NR	
14	Maharashtra	11.81	NR	NR	NR		NR	NR	NR		NR	NR	NR		NR	NR	
15	Manipur	3.78	NR	NR	NR		NR	NR	NR		NR	NR	NR		NR	NR	
16	Odisha	17.13	44150.00	7108.24	2717.14	38.23	NR	NR	NR		NR	NR	NR		NR	NR	
17	Punjab	31.94	NR	6764.10	7655.30	113.18	30688.00	10289.00	8619.06	83.77	16858.72	5524.10	3832.00	69.37	NR	NR	
18	Rajasthan	17.83	107865.00	19150.00	17910.23	93.53	95052.94	17106.93	15410.91	90.09	86094.45	14656.98	13028.90	88.89	NR	NR	
19	Sikkim	4.63	NR	NR	NR		NR	NR	NR		NR	NR	NR		NR	NR	
20	Tamil Nadu	20.01	55100	11274.16	11058.54	98.09	60610.00	12461.94	12166.19	97.63	54564.19	11627.43	10959.66	94.26	55498.17	11669.30	
21	Telangana		52374.55	8089.24		0.00	NR	NR	NR		NR	NR	NR		NR	NR	
22	Tripura	17.83	1983.30	343.63	321.60	93.59	3243.68	505.54	379.44	75.06	2225.14	433.17	285.90	66.00	NR	NR	
23	Uttar Pradesh	20.70	120000.00	25374.00	19462.93	76.70	136667.41	28899.13	19804.35	68.53	426453.81	24756.79	17755.34	71.72	NR	NR	
24	Uttarakhand	18.76	NR	NR	NR		16933.53	1566.34	646.11	41.25	42798.31	1312.45	855.08	65.15	NR	NR	
25	West Bengal	23.51	49507.00	11169.65	11102.99	99.40	55542.50	12608.15	NR		NR	NR	NR		NR	NR	
26	Chandigarh	18.86	634.82	165.62	165.62	100.00	798.78	151.74	151.74	100.00	4312.40	819.28	641.79	78.34	4512.00	857.28	
27	Delhi	16.75	19000.00	3470.39	567.91	16.36	20600.00	3603.86	506.16	14.04	18500.00	3773.84	NR		22000.00	4232.31	
28	Puducherry	15.73	2400.00	312.69	294.53	94.19	2400.00	270.14	261.16	96.68	2334.00	238.19	222.76	93.52	NR	NR	
	TOTAL	16.63	805815.75	136906.60	107722.94		876564.10	143393.01	104134.73		1134833.37	137417.41	111150.54		130204.82	26860.87	

NR: Not Reported

Note: Figures collected from NITI Aayog and State Govt./UT Administration